NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 235 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: M/s Rich Estate Pvt. Ltd. Vs. The Registrar of Companies

SECTION OF THE COMPANIES ACT: 252(3)

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Rakesh, Advocate

For the Respondent (s) : Mr. Manish Raj, CP for ROC Delhi, Ms. Lakshmi

Gurung Standing Counsel for Income Tax Deptt,

with Ms. Easha Kadian, Advocate

ORDER

Objections have not been received from the Income Tax Department. Be filed within three days.

To come up for orders on 9th January, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)